

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO.153 OF 2015

Dated:- 19th Aug, 2015

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Damodar Valley Corporation ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anusha Bardhan
Ms. Poorva Saigal

ORDER

Issue notice to the Respondents returnable on 28.09.2015. Dasti
in addition is permitted.

List the matter on **28.09.2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

TS/H CJ